

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

23. C.P.(IB)-3857(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2021**

NAME OF THE PARTIES: S. M. Ghoghai

V/s

Schedulers Logistics India Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is listed before Special Bench at 3 P.M. as both the members in the Special Bench are holding additional charges of other benches other than their own charge. Hence matter is adjourned due to lack of time to 06.05.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)